

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI: DATED THE 11th Oct., 1976.

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NOTIFICATION

INCOME-TAX

No.1517 (F.No.191/35/76-IT(AI): In exercise of the powers conferred by sub-section(1) of Section 121 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes, hereby makes the following amendments to the Schedule appended to its Notification No.679(F.No.187/2/74-IT(AI) dated the 20th July, 1974, as amended from time to time.

1. Existing entries under Columns (1), (2) and (3) against S.No.20 shall be substituted by the following entries:

INCOME TAX COMMISSIONER COLUMN-1	HEADQUARTERS COLUMN-2.	JURISDICTION COLUMN-3.
20. Commissioner of Income-tax, Jaipur	JAIPUR	1) Jaipur including:- a) All Wards at Jaipur b) All Central Circles at Jaipur c) All Company Circles at Jaipur d) All Survey Circles at Jaipur e) All Salary Circles at Jaipur 2) Bharatpur 3) Alwar 4) Sikar 5) Jhunjhunu 6) Chief Auditor & I.T.O. (Internal Audit), Jaipur. 7) Kota 8) Jhalawar 9) Bundi 10) Sawaimedhopur 11) All TROs at Jaipur and Kota 12) Asst. Controller of Estate Duty- cur-IT Circle, Jaipur.
Commissioner of Income-tax, Jodhpur.	JODHPUR	1) Jodhpur including:- a) All Central Circles at Jodhpur b) All wards at Jodhpur c) All Survey Circles at Jodhpur 2) Pali 3) Jalore 4) Sirahi 5) Barmer 6) Ajmer 7) Beawar 8) Bhilwara 9) Chittorgarh 10) Udaipur 11) Bikaner

- 12) Sriganganagar
- 13) Hanuzangarh
- 14) Nagaur
- 15) Churu
- 16) All TDOs at Ajmer, Bikaner & Jodhpur.

This notification shall take effect from 18.10.1976 .

EXPLANATORY NOTE:

This Notification has been issued on account of the change of Headquarters of the Commissioner of Income-tax, Rajasthan-II from Jaipur to Jodhpur. This does not form part of notification but is intended to be merely clarificatory.

Sd/-

(M. SEASTHI)

UNDER SECY. GENERAL BOARD OF DIRECT TAXES

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. All Commissioners of Income-tax.
2. Directors of Inspection (IT)/(RMS)/(P&ER)/(Inv.), New Delhi.
3. Director of CMA Services (Income-tax), 1st Floor, Awar-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
4. All Officers & Sections of I.T. Wing, of C.B.D.T.
5. Comptroller & Auditor General of India (20 copies).
6. Bulletin Section of Directorate of Inspection (DSIP), New Delhi 5 copies.
7. Director of Training, ICS(Direct Taxes) Staff College, Nagpur (5 copies).
8. Shri M.B.Rao, Joint Secretary., Ministry of Law, Justice & Company Affairs, (Department of Legal Affairs,), New Delhi.

Sd/-

(M. SEASTHI)

UNDER SECY. GENERAL BOARD OF DIRECT TAXES

APPROVED FOR ISSUE

(R.V. RAJAN)

ASSISTANT DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (DSIP)

NO. CG/ITAI/1505/389/RSP/76

PABUJA